## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER:

PETITION NUMBER: CP/661/(IB)/CB/2017

NAME OF THE PETITIONER(S): FOSECO INDIA LTD

NAME OF THE RESPONDENT(S): RLS ALLOYS PVT LTD

UNDER SECTION: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

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## ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to file the schedule for payment and to bring one DD in order to show bonafide. At request, time is enlarged. Put up on 15.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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